


ANSWER KEY

of Paper-I (March 2023) for the post of Additional District and Sessions Judge by way of direct recruitment

<u>Q. No</u>	<u>Ans.</u>	<u>Q. No</u>	<u>Ans.</u>	<u>Q. No</u>	<u>Ans.</u>	<u>Q. No</u>	<u>Ans.</u>	<u>Q. No</u>	<u>Ans.</u>
1.	B	21.	C	41.	A	61.	D	81.	B
2.	B	22.	A	42.	D	62.	D	82.	C
3.	A	23.	A	43.	A	63.	D	83.	D
4.	A	24.	B	44.	B	64.	A	84.	A
5.	A	25.	B	45.	A	65.	C	85.	D
6.	C	26.	A	46.	C	66.	A	86.	B
7.	B	27.	A	47.	B	67.	D	87.	D
8.	D	28.	A	48.	C	68.	C	88.	C
9.	A	29.	B	49.	A	69.	D	89.	D
10.	C	30.	C	50.	A	70.	B	90.	B
11.	A	31.	A	51.	C	71.	A	91.	A
12.	B	32.	A	52.	B	72.	C	92.	B
13.	A	33.	B	53.	B	73.	C	93.	D
14.	D	34.	A	54.	C	74.	D	94.	A
15.	A	35.	C	55.	D	75.	B	95.	D
16.	D	36.	D	56.	A	76.	C	96.	B
17.	C	37.	A	57.	D	77.	D	97.	B
18.	C	38.	C	58.	C	78.	C	98.	A
19.	A	39.	A	59.	B	79.	B	99.	A
20.	D	40.	C	60.	B	80.	B	100.	B

Note: Objection(s) by the candidate(s), if any, be submitted to the Hon'ble High Court within three days.


(Arvind Malhotra)
Registrar General
15.03.2023